

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

of

No. M.A. 570 of 1999
 (O.A. 911 of 1997)
 CPC 89 of 1999

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

MADAN CH. BERA

-VS-

UNION OF INDIA & ORS. (S.E.RLY.)

For the applicant(s) : Mr. A. Chakraborty, counsel

For the Opposite Party: None
 (Official Respondents)

Heard on : 17.8.2000

Order on : 17.8.2000

O R D E RD.Purkayastha, J.M.:-

Heard Mr.A.Chakraborty, 1d. counsel for the applicant. Prayer for condonation of delay in filing the contempt application is allowed. Issue notice to the alleged Contemners to show cause why contempt proceedings shall not be drawn up against them for non-compliance of the order of this Tribunal dated 8.6.1998 in O.A.No. 911 of 1997. Registry is directed to issue show-cause notice along-with a copy of this order. None appears on behalf of the alleged contemners. M.A. bearing No.570 of 1999 stands disposed of. C.F.C. will appear for orders on 2.11.2000.

G.S.MAINGI

D.PURKAYASTHA

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| (a) Sl No of the "Appn | |
| (b) Name of the applicant | |
| (c) Dt. of presentation of application for copy | |
| (d) No. of pages | |
| (e) Charging fee charged in ordinary..... | |
| (f) Dt. of preparation of copy | |
| (g) Dt. of delivery of the copy | |
- 6/8/2000